

1	2	3	4
17.	Rajasthan	—	3
18.	Sikkim	—	1
	Total	10	41
	Supreme Court	—	3

[English]

### Recovery of Agricultural Loans

47. SHRI M.S. PAL: Will the Minister of FINANCE be pleased to state:

(a) the estimated amount of agricultural loans excluding the amount covered under the loan waiver scheme outstanding at the end of 1990, State-wise;

(b) the amount of loan recovered during 1990, State-wise;

(c) whether there has been slow recovery of the recoverable farm loans during 1990, if so, the reason therefor;

(d) the amount of farm loans, extended during 1990, State-wise; and

(e) what are the possibilities of recovery of the recoverable loans during 1991?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE AND DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DIGVIJAY SINGH): (a) and (d). The total loan outstandings as at the end of June 1990 (latest available) of agricultural and allied activities was Rs. 10,345 crores for cooperatives, Rs. 1,838 crores for regional rural banks and Rs. 16,433.53 crores for public sector banks. A Statewise state-

ment of the agricultural loans of all the scheduled commercial banks as at the end of December, 1988 (latest available) is attached. It is not possible to identify as to how much out of these outstanding loans would have been written off under the debt relief scheme. However as at the end of December, 1990, Rs. 4947.24 crores has been written off by the public sector banks, regional rural banks and cooperatives for the beneficiaries, which cover farmers, artisans and weavers in rural areas.

(b), (c) and (e). The recovery performance of the public sector banks for the last three years (latest available) was as under:

Year	Percentage of Recovery to demand
1	2
June 1987	57.1
June 1988	56.8
June 1989	58.1

The figures after that date is still not available. It is not possible to make any estimate at this stage about the recovery

performance of the banks for the future years. However, the recovery of agricultural dues is monitored by the banks themselves and a

watch is also kept by the Reserve Bank of India and Government in this regard.

## STATEMENT

<i>Name of the State/Union Territory</i>		<i>Balance outstanding</i>
1		2
I.	<i>Northern Region</i>	264016
	Haryana	58726
	Himachal Pradesh	6789
	Jammu & Kashmir	4956
	Punjab	95053
	Rajasthan	687884
	Chandigarh	17053
	Delhi	12663
II.	<i>North-Eastern Region</i>	17374
	Assam	11877
	Manipur	541
	Meghalaya	915
	Nagaland	1476
	Tripura	1798
	Arunachal Pradesh	211
	Mizoram	169
	Sikkim	386
III.	<i>Eastern Region</i>	148705
	Bihar	62227
	Orissa	33050
	West Bengal	53204

	1	2
	Andaman & Nicobar	223
IV.	<i>Central Region</i>	215575
	Madhya Pradesh	80912
	Uttar Pradesh	134663
V.	<i>Western Region</i>	220467
	Gujarat	78699
	Maharashtra	138891
	Goa Daman & Diu	2821
	Dadra & Nagar	561
	Haveli	
VI.	<i>Southern Region</i>	529436
	Andhra Pradesh	182680
	Karnataka	128168
	Kerala	58312
	Tamil Nadu	156733
	Pondicherry	3106
	Lakshadweep	36
	All India	1395572

**National Institute of Secondary Steel Technology**

48. **SHRI KAMAL CHAUDHRY:**  
**DR. LAXMINARAYAN**  
**PANDEYA:**

Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the Government propose to set up a National Institute of Secondary Steel Technology;

(b) if so, the details and the proposed location thereof; and

(c) the steps taken by the Government so far in this regard?

**THE MINISTER OF STEEL AND MINES (SHRI ASHOKE KUMAR SEN):** (a) and (b). No final decision for the setting up of a permanent complex for the National Institute of Secondary Steel Technology and its location has yet been taken.